



**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :  
**PETITION NUMBER** : TCP/46/2016  
**NAME OF THE PETITIONER(S)** : P.Mohanraj and another  
**NAME OF THE RESPONDENT(S)** : M M Gears P Ltd and 3 others  
**UNDER SECTION** : 397/398

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

1. S. Sathyaganesh	Counsel for Petitioners	
2. R. VIDHYASHANKAR R. ASHOK KUMAR	Counsel for Respondents	

**ORDER**

Shri S Sathyaganesh, representing senior counsel for petitioners present and sought time for submitting arguments as the senior counsel could not attend the Tribunal due to personal inconvenience. Shri R Ashok Kumar, counsel for respondents present. Time extended at request. Put up on **19.06.2017 at 10.30 A.M.**

  
**(Ch. Md. Sharief Tariq)**  
**Member (Judicial)**

  
**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**